BENCH-I

for order

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Maina Trexim Pvt.Ltd.		
Under Section	391(2) 394		
No. Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
MR. NIRMA	LYA DASGUPTA,		11/10/17
2) Ms. PRITH		for the Applicants	
(3) Ms. ARYA	A CHATTERJEE		

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

ORDER

(Jinan K.R.)

81

Member (J)

Sel

(Vijai Pratap Singh) Member (J)